

financial, labour and production problems, management deficiencies, power shortage, demand recession and natural calamities.

(c) As far as sick units in the non-small scale sector are concerned, no finance is provided to the State Governments by Central Government. Under the margin.

#### **Renovation Work in Government Quarters**

2444. SHRISURYA NARAYAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Government Quarters have been renovated as sample houses in sector-XII, R.K. Puram, New Delhi,

(b) if so, whether the renovation works are likely to be carried out in other quarters also; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Repairs have been done in one block of 8 type IV and one block of 4 type II quarters in Sector XII, R.K. Puram, New Delhi, as part of preventive maintenance. This work cannot be considered a renovation.

(b) and (c) Such repairs will be carried out in other quarters also, depending upon the availability of funds.

#### **Filling of Vacant Reserved Seats**

2445. SHRI GAYA PRASAD KORI: Will the PRIME MINISTER be pleased to state:

(a) the number of posts of officers and other categories reserved for Scheduled

Castes and Scheduled Tribes which are lying vacant in the beginning of this year in the Ministry of Labour,

(b) the progress made with regard to filling up the said posts during last three months, and

(c) the time by which the said posts are likely to be filled up?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) 423 posts of officers and other categories reserved for Scheduled Castes and Scheduled Tribes and to be filled up by direct recruitment were lying vacant, at the beginning of the year 1991-92 in the Ministry of Labour and its officers including autonomous bodies

(b) and (c). As per available information so far 145 candidates have been selected against these vacancies. The target date for filling up these vacancies, communicated to all the Offices, is 31.3.1992

[English]

#### **Public Sector Undertakings under Heavy Industry**

2446. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Public Sector Undertakings under the Administrative control of Department of Heavy Industry, State/ Union Territory-wise and location wise;

(b) whether some of these undertakings are in the engineering sector also; and

(c) if so, the details thereof and if not, the